

**Indian Political Prisoner in
Kuala Lumpur**

*1125 { Shri Joachim Alva:
Shri Subbiah Ambalam:
Shri Tangamani:
Shri E. V. K. Sampath:

Will the Prime Minister be pleased to state:

(a) whether Shri P Ramiah, a political prisoner, serving a seven-year term in the Pundu Jail at Kuala Lumpur has undertaken an indefinite fast and has already completed thirty-five days in that process,

(b) if so, the reason for his going on a fast, and

(c) whether our good offices have been utilised to save his life"

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) to (c) The Government of India are aware that Shri K Ramiah (not P Ramiah as mentioned by the Members) is undergoing a seven-year prison sentence at Seremban Jail in the Federation of Malaya, but the Government of India are not aware of any fast being undertaken by him

**Discontinuance of Publication of
Newspapers**

*1127. { Shri Nath Pai:
Shrimati Renu Chakravarty:

Will the Minister of Labour and Employment be pleased to state

(a) whether any newspaper proprietors have communicated to Government that they would not be able to continue the publication of their papers as a result of recommendations of the Working Journalists Wage Committee; and

(b) whether any paper has been closed?

The Minister of Labour and Employment and Planning (Shri Gulzarilal Nanda): (a) Government have not received any representations.

(b) According to the available information, the 'Amrita Patrika' (Hindi) Allahabad has been closed by the management, on the ground that the paper had been incurring losses during the last nine years of its existence

**Heavy Electricals (Private) Limited,
Bhopal**

*1128. { Shri Vidya Charan Shukla:
Shri D C Sharma:
Shri Morarka:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 603 on the 27th August, 1958 and state

(a) what commission or remuneration is payable to the purchasing agents of the Heavy Electricals (Private) Ltd, Bhopal,

(b) whether orders for the supply of plant and machinery required for phase I of the project from abroad, have since been placed, and

(c) if so, the progress made so far in the matter?

The Minister of Industry (Shri Manubhai Shah): (a) to (c) A statement is laid on the Table of the House [See Appendix III, annexure No 88]

Indian Textiles

*1129 { Shri Ram Krishan Gupta:
Shri Rameshwar Tantia:
Shri Shree Narayan Das:
Shri S. M. Banerjee:
Shri Tangamani:
Shri A. K. Gopalan.
Shri Raghunath Singh:
Shri Supakar:
Shri Damani:
Shri Anirudh Sinha:
Shri Siddananjappa

Will the Minister of Commerce and Industry be pleased to lay a statement on the Table showing

(a) the present position with regard to production internal consumption and stocks of Indian textiles;